

(Interruptions)

[Translation]

SHRI JANARDAN TIWARI (Siwan): Mr. Deputy Speaker, Sir, Hon. Minister gave no clarification regarding CIA's hand in Aand Margis' menace.

(Interruptions)

[English]

MR. DEPUTY-SPEAKER: We go to the next item. Motion for election to committees.

(Interruptions)\*

MR. DEPUTY-SPEAKER: It is not recorded.

13.17 hrs.

#### ELECTION TO COMMITTEES

[English]

##### (i) Coir Board

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA): On behalf of Shri Ajit Singh, I beg to move:

"That in pursuance of sub-rule (1) (e) of Rule 4 of the Coir Industry Rules, 1954, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Coir Board for a term to be specified by the Central Government."

MR. DEPUTY-SPEAKER: The question is:

"That in pursuance of sub-rule (1) (e) of Rule 4 of the Coir Industry Rules, 1954, the members of this House do proceed

to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Coir Board, for a term to be specified by the Central Government."

*The motion was adopted*

13.18 hrs.

##### (ii) North Eastern Indira Gandhi Regional Institute of Health and Medical Sciences, Shillong

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROUTHAY): I beg to move:

"That in pursuance of Rule 3 (b) read with Rule 4 (b) of the rules of the North Eastern Indira Gandhi Regional Institute of Health and Medical Sciences, Shillong, the members of this House do proceed to elect, in such manner as the Speaker may direct, one member from among themselves to serve as a member of the Governing Council of North Eastern Indira Gandhi Regional Institute of Health and Medical Sciences, Shillong, subject to the other provisions of the said Rules."

MR. DEPUTY-SPEAKER: The question is:

"That in pursuance of Rule 3 (b) read with Rule 4 (b) of the rules of the North Eastern Indira Gandhi Regional Institute of Health and Medical Sciences, Shillong, the members of this House do proceed to elect, in such manner as the Speaker may direct, one member from among themselves to serve as a member of the Governing Council of North Eastern Indira Gandhi Regional Institute of Health and Medical Sciences, Shillong, subject to the other provisions of the said Rules."

*The motion was adopted*

\*Not recorded.